

(b) Need to have further pig iron capacity during the Fourth Plan period is being reviewed in the light of the expected demand and available resources.

Allotment of additional land in Badli Industrial Estate (Delhi)

3408. **Shri B. S. Sharma:**
Shri Onkar Lal Berwa:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether the industrial units at Badli Industrial Estate have requested Government for the allotment of additional land adjacent to their units wherever possible; and

(b) if so, the action taken in the matter?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) Yes, Sir.

(b) The development work on 36 acres of land under the Badli Industrial Estate Expansion scheme is in full swing. The land will be allotted as soon as it is fully developed. The request of units located in the Badli Industrial Estate will also be considered on merits for allotment of additional land at the time of allotment of developed plots.

Functioning of Units in Badli Industrial Estate (Delhi)

3409. **Shri B. S. Sharma:**
Shri Onkar Lal Berwa:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the number of industrial units at Badli Industrial Estate which are actually functioning at present;

(b) the number of such units which are not in production and from what date;

(c) whether Government have ascertained the reasons for their closing down;

(d) if so, the details thereof; and

(e) the action taken to get the units re-started?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) Six.

(b) One unit with effect from 1st July, 1965.

(c) Yes, Sir.

(d) Inadequacy of finances, shortage of raw materials and improper working have been responsible for the closure of the unit.

(e) The allottee was promised all reasonable assistance. But he has failed to get over the difficulties.

Supply of Raw Materials to units in the Badli Industrial Estate (Delhi)

3410. **Shri B. S. Sharma:**
Shri Onkar Lal Berwa:

Will the Minister of Industrial Development and Company Affairs be pleased to state whether Government have been able to provide raw materials to the industrial units at the Badli Industrial Estate so as to run the units to their full capacity?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): No, Sir. Upto the period April 1965—March 1966 the import policy declared by the Government of India was very restrictive. It was therefore not possible to feed the full capacity of these units. However, during the licensing period April 1965—March, 1966 when State ceilings were allotted for the first time, for import of raw materials licensed by the CCI&E, the units in the Badli Industrial Estate were given special consideration by the Delhi Administration and allotted extra foreign exchange by way of additional weightage to the extent of 25 per cent over and above their normal entitlement.

During the period April 1966—March, 1967, industrial units in Badli Industrial Estate were recommended